## Message from Rajya Sabha

**SECRETARY GENERAL:** Sir, I have to report the following messages received from the Secretary General of Rajya Sabha:-

- (i) ?In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 3<sup>rd</sup> April, 2025 and continued on the 4<sup>th</sup> April, 2025 agreed without any amendment to the Waqf (Amendment) Bill, 2025 which was passed by the Lok Sabha at its sitting held on the 2<sup>nd</sup> April, 2025 and continued on the 3<sup>rd</sup> April, 2025.?
- (ii) ?In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 3<sup>rd</sup> April, 2025 and continued on the 4<sup>th</sup> April, 2025 agreed without any amendment to the Mussalman Waqf (Repeal) Bill, 2025 which was passed by the Lok Sabha at its sitting held on the 2<sup>nd</sup> April, 2025 and continued on the 3<sup>rd</sup> April, 2025.?